

(a) whether Government's attention has been drawn to a statement reported to have been made by the U.S. Ambassador to India which appeared in the 'Economic Times' of the 10th February, 1974 regarding Indo-U.S. joint ventures;

(b) whether Government have received any proposal from the U.S. Government in this connection; and

(c) if so, what are the details thereof and action Government have taken thereon?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM):** (a) Yes, Sir.

(b) and (c) Details of the three projects were not indicated in the news report and Government are not aware of any details of such projects, other than what was contained in the news report.

At present Government do not have any specific proposals before them. However as and when any such proposals are made, they will be considered on merits in accordance with the existing policy.

#### **Delinking of Television from All India Radio**

\*338. **SHRI SHYAMLAL GUPTA :**

**SHRI LOKANATH MISRA :**

**SHRI K. P. SINGH DEO :**

**SHRI BIPINPAL DAS :**

**DR. V.A. SEYID MUHAMMAD:**

**SHRI NABIN CHANDRA BURAGOHAIN :**

**SHRI GUNANAND THAKUR :**

**SHRI QASIM ALI ABID :**

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state :

(a) whether it is a fact that a separate cell has been created to work out the modalities of delinking Television from All India Radio; and

(b) if so, what are the details thereof?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL):** (a) No, Sir.

(b) Does not arise.

#### **Grant of bonus to employees of Coir Board**

\*339. **SHRI P. K. KUNJACHEN :** Will the Minister of **INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY** be pleased to state :

(a) whether it is a fact that the Coir Board has approached the Central Government for grant of minimum bonus to the employees of the Board as provided under the Bonus Act; and

(b) if so, what are the details thereof and what decision Government have taken thereon?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM):** (a) Yes, Sir.

(b) The Coir Board resolved in its meeting held on 16th June, 1971 that the employees of the Board should be paid atleast the minimum bonus as provided under the Bonus Act. The Government have not yet taken a final decision in the matter.

#### **Saha Institute of Nuclear Physics, Calcutta**

\*340. **SHRIMATI SUMITRA G. KULKARNI :**

**SHRIMATI SUSHILA SHANKAR ADIVAREKAR :**

**SHRI M. S. ABDUL KHADER :**

**SHRIMATI RATHNABAI SREENIVASA RAO:**

Will the Minister of **ATOMIC ENERGY** be pleased to state the recommendations of the Review Committee on Saha Institute of Nuclear Physics, Calcutta; and the decisions taken by Government thereon?

**THE PRIME MINISTER (SHRIMATI INDIRA GANDHI):** The recommendations of the Review Committee on the Saha Institute of Nuclear Physics, Calcutta have not been received by Government so far.